

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1569

ANSWERED ON:29.07.2015

Programme Officers

Chauhan Shri Devusinh Jesingbhai;Fatepara Shri Devajibhai Govindbhai;Jardosh Smt. Darshana Vikram;Patil Shri Chandrakant Raghunath;Rawal Shri Paresh

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- a) whether a post of Programme Officer has be sanctioned if there are 5 or more than 5 projects;
- b) whether Corporation in many cities including Ahmedabad and Surat have more than 5 projects, but no post of Progrmme Officer has been sanctioned in any of these Municipal Corporations by the Central Government;
- c) if so, the details thereof and the reasons therefor; State-wise including Gujarat;
- d) the steps taken by the Government in this regard; and
- e) the time by which the post of Programme officer in the said corporations are likely to be sanctioned/appointed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) : Government through the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns, on the basis of information provided by the project implementation agencies. As on 01.06.2015 a total 766 projects were on the monitor of this Ministry. There is no provision to sanction any post of Programme Officer by this Ministry.

(b) to (e): Does not arise.
